

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017  
APPEAL NO. 260 OF 2016 & IA NOS. 06 & 902 OF 2018**

**Dated: 5<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017**

**In the matter of:**

**Adani Transmission (India) Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava  
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

**APPEAL NO. 260 OF 2016 & IA NOS. 06 & 902 OF 2018**

**In the matter of:**

**Maharashtra Eastern Grid Power Transmission Co. Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava  
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **18-3-2019 at 2.30 p.m.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/pk*